

NOTICE

Date of Publication :16-Mar-2021 Last Date: 05-Apr-2021

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Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-202002854	Hariani & Co. Adv. for Def.	2060-2013 (9)	
2	U-202100346	Adv Hetal Patel	350-2019 (9)	
3	U-202100487	Dwivedi Law & Co.	2230-2017 (20)	
4	U-202101202	India Law LLP	569-2005 (9)	
5	U-202101398	Jamshed Ansari	93-2021 (6)	
6	U-202101433	Suresh M Jadhav	866-2017 (5)	
7	U-202101496	Adv M R Sherekar	2945-2011 (6)	
8	U-202101499	Mohit Jadhav	100-2020 (6)	
9	U-202101520	U. V. Singh	2613-2019 (14)	
10	U-202101521	Vraj Legal	42-2020- COMMERCIAL SUIT (32)	
11	U-202101530	Mulla and Mulla	248-2016- MISC.APPEAL (20)	
12	U-202101534	Shrirang K. Paranjape	12-2017-REVIEW PETN. (20)	
13	U-202101552	Legal Department	1106-2012 (6)	
14	U-202101572	Manikandan A. Pillai	169-2019- COMMERCIAL SUIT (31)	
15	U-202101600	Pradeep J. Ramchandani	579-2018- MISC.APPEAL (19)	

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Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
16	U-202101608	The Law Point	79-2017-MISC.APPEAL (19)	
17	U-202101648	Arunkumar & Associates	1949-2019 (12)	
18	U-202101657	Rahul D. Motkaro	2-2020-MISC.APPEAL (19)	
19	U-202101666	J. S. Jamkhand	2744-2021-STAMP NO. (2)	
20	U-202101681	Shaguja Ansari	1863-2018 (1)	
21	U-202101689	R.D.Thorat	5053-2012 (12)	
22	O-202100271	Adv Saikumar Pathrudu M	4636-2010 (1)	
23	O-202100391	MMK LAW ASSOCIATES	2734-1995 (4)	
24	O-202100475	M. B. Jadhav	9-2020-MISC.APPLN.-CIV (19)	
25	O-202100572	Shriram S. Redij	12-2020-MISC.APPEAL (19)	